

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR NAGRAJ ALLOYS PRIVATE LIMITED OPERATING IN METAL INDUSTRY AT NAGPUR, MAHARASHTRA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Nagraj Alloys Private Limited CIN: U51101MH2011PTC223836
2.	Address of the registered office	Flat no. 004, Maa Bambleshwari Apartment, Near Patidar Bhawan, Quetta Colony, Nagpur – 440 008.
3.	URL of website	Corporate Debtor does not have a website
4.	Details of place where majority of fixed assets are located	S. No. 41, Village Asoli, Mouza Mahalgaon, Opp. K. John Public School, Tal - Kamptee, Nagpur - 441202.
5.	Installed capacity of main products/ services	Can be sought by sending request to Interim Resolution Professional at: cirp.napl@outlook.com
6.	Quantity and value of main products/ services sold in last financial year	Nil in Financial Year 2022-23.
7.	Number of employees/ workmen	Company does not have any employee on roll as per records available with RP.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending request to Interim Resolution Professional at: cirp.napl@outlook.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending request to Interim Resolution Professional at: cirp.napl@outlook.com
10.	Last date for receipt of expression of interest	24/03/2024
11.	Date of issue of provisional list of prospective resolution applicants	03/04/2024
12.	Last date for submission of objections to provisional list	08/04/2024
13.	Date of issue of final list of prospective resolution applicants	18/04/2024

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23/04/2024
15.	Last date of submission of resolution plans	23/05/2024
16.	Process email id to submit EOI	cirp.napl@outlook.com

Sd/-

Prasad Dharap
Interim Resolution Professional of Nagraj Alloys Private Limited
IBBI/IPA-001/IP-P00702/2017-2018/11228
AFA No.: AA1/11228/02/191224/106639 (Valid till: 19/12/2024)
Plot No. 47, "Prasad", New Ramdaspath, Nagpur – 440 010
Process Email ID: cirp.napl@outlook.com
Reg. Email Id: dhara65@rediffmail.com
Date and Place: Nagpur 09/03/2024

GOLD AUCTION NOTICE

AU Small Finance Bank Ltd. (A Scheduled Commercial Bank) having its registered office 19-A, Dhuleshwari Garden, Ajmer Road, Jaipur, notice is hereby given for the information to all the concern and public in general that the Gold Loan (Facility).

In the undermentioned Gold Loan Account, borrower have failed to repay their dues under the facility and Bank is constrained to conduct an auction of the pledged Gold Ornaments on dated **16-Mar-24** by private sale, if it is not closed on or before **15-Mar-24** by borrower.

Loan Account No. / Borrower Name	Auction Place (Branch)	Auction Dealing Person & Contact No.
19001090135948690, Dipali Sagar Vispute	AU Small Finance Bank Ltd. Block No 4/25 Gandhi Grain Market CA Road Telephone Exchange Square Nagpur Maharashtra -440008	Deepkumar Ashokkumar Bhowmik 9057043364

Auction will be held on **16-March-2024 between 10.00 AM to 2.00 PM.** AU Bank reserve the rights to remove & change the auction date without any prior intimation.

Date: 08-Mar-2024
Place: Nagpur

sd/-
Authorised Signatory,
AU Small Finance Bank Limited

GOVERNMENT OF MANIPUR
PUBLIC WORKS DEPARTMENT
NOTICE INVITING TENDERS
Dt. Imphal, the 5th March, 2024.

No.EE/BD-III/Tender/2023-24/06: The Executive Engineer, Building Division No.III, P.W.D., Manipur on behalf of the Governor of Manipur invites item rate Tender through manual Tender from eligible registered contractors of PWD, Manipur for 02 Nos. of Deposit work and 02 nos of work, one each for MH:2059 & MH:4059 at a cost of **Rs. 1,47,02,911/-** (each work costing less than Rs.1 Crore)

The procurement officer is the Executive Engineer, Building Division No.III, PWD, Manipur. The details and documents shall be available from 11:00 hrs. of 05/03/2024 to 11:00 hrs. of 11/03/2024 at the office of the Executive Engineer, Building Division No.III, PWD, Manipur.

Bid Submission start date:- 05/03/2024 (11:00 AM)
Bid Submission end date:- 11/03/2024 (at 2:00PM)
Date of opening Bid :- 11/03/2024 at 3:00PM.

Venue :- Office of the EE, B.D-III, PWD, Manipur.

sd/-
Executive Engineer
B.D-III/P.W.D., Manipur

FORM 6
INVITATION FOR EXPRESSION OF INTEREST FOR NAGRAJ ALLOYS PRIVATE LIMITED
OPERATING IN METAL INDUSTRY AT NAGPUR, MAHARASHTRA
(Under Regulation 36A(4) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN & CIN/ LLP No.	Nagraj Alloys Private Limited CIN: U51101MH2011PTC223836
2. Address of the registered office	Flat no. 004, Maa Bambleshwari Apartment, Near Patidar Bhawan, Quetta Colony, Nagpur - 440 008.
3. URL of website	Corporate Debtor does not have a website
4. Details of place where majority of fixed assets are located	S. No. 41, Village Asoli, Mouza Mahalgau, Opp. K. John Public School, Tal - Kamptee, Nagpur - 441202.
5. Installed capacity of main products/ services	Can be sought by sending request to Interim Resolution Professional at: cirp.napi@outlook.com
6. Quantity and value of main products/ services sold in last financial year	Nil in Financial Year 2022-23.
7. Number of employees/ workmen	Company does not have any employee on roll as per records available with RP.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending request to Interim Resolution Professional at: cirp.napi@outlook.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending request to Interim Resolution Professional at: cirp.napi@outlook.com
10. Last date for receipt of expression of interest	24/03/2024
11. Date of issue of provisional list of prospective resolution applicants	03/04/2024
12. Last date for submission of objections to provisional list	06/04/2024
13. Date of issue of final list of prospective resolution applicants	18/04/2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23/04/2024
15. Last date for submission of resolution plans	23/05/2024
16. Process email id to submit Expression of Interest	cirp.napi@outlook.com

sd/-
Prasad Dharap
Interim Resolution Professional of Nagraj Alloys Private Limited
IBBI/IPA-001/IP-P00702/2017-2018/11228
AFA No.: AA1/11228/02/191224/106639 (Valid till: 19/12/2024)
Plot No. 47, "Prasad", New Ramdaspath, Nagpur - 440 010
Process Email ID: cirp.napi@outlook.com
Reg. Email ID: dharap65@rediffmail.com
Date and Place : Nagpur 09/03/2024

STRESSED ASSETS MANAGEMENT BRANCH
104, Ground Floor, Bharat House, Mumbai Samachar Marg, Fort, Mumbai - 400023.
E-mail: samvmumbai@unionbankofindia.bank

SALE NOTICE FOR SALE OF IMMOVABLE / MOVABLE PROPERTY

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002 read with proviso to Rule 9 (1) of the Security Interest (Enforcement) Rule, 2002

NOTICE of 15 days is hereby given to the public in general and in particular to the Borrower(s) and Guarantor (s) that the below described immovable property mortgaged / charged to the Secured Creditor, the Possession of which has been taken by the Authorized Officer of Union Bank Of India (Secured creditor), will be sold on "As is where is", "As is what is" and "Whatever there is" on the dated mentioned below, for recovery of dues as mentioned hereunder to Union Bank of India from the below mentioned Borrower(s) & Guarantor(s). The details, Reserve Price and the Earnest Money Deposit are also mentioned hereunder :-

Date & Time of Auction: 27-03-2024, from 12:00 p.m. to 05:00 p.m

Name of the Borrower, Co-ApPLICANT & Guarantor :-
1 M/s Jawahar Saw Mills Private Limited Registered office: 47, Victoria Road, Mustafa Bazar, Byculla, Mumbai -400010, & Also At- Maa Umिया Audyogik Sahakari Vasahat Maryadi, Near Nagpur Cold Storage, Kapsi (BU), Tehsil - Kamptee, Taluka & District Nagpur-441002

2.Mr. Rajesh Manoharlal Agicha At - "The Agicha's", 6, Master Vinayak Road, Bandra (W), Mumbai- 400050

3.Mr. Gaurav Manoharlal Agicha At - "The Agicha's", 6, Master Vinayak Road, Bandra (W), Mumbai- 400050

4.Mr. Siddhartha Srichand Agicha At - "The Agicha's", 6, Master Vinayak Road, Bandra (W), Mumbai- 400050

5.Mr. Aditya S Agicha At - Flat No. 1 & 2, 8th floor, 16th Avenue, 16th Road, Khar (W), Mumbai-400052

6.Mr. Siddhartha Srichand Agicha At - "The Agicha's", 6, Master Vinayak Road, Bandra (W), Mumbai- 400050

7.Mr. Srichand Agicha At - "The Agicha's", 6, Master Vinayak Road, Bandra (W), Mumbai- 400050

8.Mr. Satish Sundar Das Agicha At - Flat No. 1 & 2, 8th floor, 16th Avenue, 16th road, Khar (W), Mumbai-400052

9.Mrs Amritbai S Agicha At - "The Agicha's", 6, Master Vinayak Road, Bandra (W), Mumbai- 400050

10.Mr. Mohammad Faruk S Darvesh At - Hoor Manzil, 7, Perry Cross Road, Bandra West, Mumbai-400050

11.Mr. Ebrahim S Darvesh At - Hoor Manzil, 7, Perry Cross Road, Bandra West, Mumbai-400050

For Further Details Contact : (During Office Hours)
File Handling Officer - Ms. Poonam Gautam at Mob No. 9873008931 & Authorized Officer- Mr. Dhurandar Ram at Mob No. 780003631

Amount Due:- Total: Rs. 97,72,57,616.59/- (Rupees Ninety-Seven crores Seventy-two lacs fifty-seven thousand six hundred sixteen rupees and fifty-nine paise) as on 31.12.2023. Plus, further interest at applicable rate, costs, dues, and expenses that may accrue from 01.01.2024 till total repayment and settlement of dues by the Corporate Debtor

Property No. 1 :- Land admeasuring Plot area 7,200 sq. mtrs. & factory building constructed at plot nos 186/22,186/23,186/24,186/25,186/26 (amalgamated) in layout known as "Maa Umिया Audyogik Sahakari Vasahat Maryadi", near Nagpur cold storage, Kapsi (BU), tahsil Kamptee, Taluka & District Nagpur-441002 in the name of M/s Jawahar Saw Mills Private Limited • **Reserve Price :Rs.6,79,00,000.00** • **Earnest money to be deposited: Rs. 67,90,000.00** • **Date of Demand notice :08-01-2018** • **Date of possession notice : 16-04-2018 (PHYSICAL Possession)** • **Sale Notice Date: 04-03-2024**

Property No. 2 :- Stock (Finished, unfinished and raw wood logs) at the unit of M/s Jawahar Saw Mills Private Limited situated at Plot nos 186/22, 186/23, 186/24, 186/25, 186/26 (amalgamated) in layout known as " Maa Umिया Audyogik Sahakari Vasahat Maryadi", Near Nagpur Cold Storage, Kapsi (BU), tahsil Kamptee, Taluka & District Nagpur-441002 • **Reserve Price :Rs.3,27,00,000.00** • **Earnest money to be deposited: Rs. 32,70,000.00** • **Date of Demand notice :08-01-2018** • **Date of possession notice : 16-04-2018 (PHYSICAL Possession)** • **Sale Notice Date: 04-03-2024**

DATE OF INSPECTION OF THE PROPERTY IS 20-03-2024

For Registration & Login and Bidding Rules visit <https://www.mscecommerce.com/auctionhome/ibapi/index.jsp>
For Detailed Terms And Conditions of Sale the interested persons may also visit banks website www.unionbankofindia.co.in

Place :Mumbai
sd/-
Authorized Officer, Union Bank of India

शुद्धिपत्रक

Mahalle Patil Sanstha ,Shirpur (Hore)
Pinglekshidevi Mahavidyalaya Nerpinghi Tq.
Morshi Dist. Amravati K.T. Mahavidyalaya
Savangan Tq. Kalamb Dist. Yavatmal

Application are invited for Full Time Regular Posts as Per following details in the faculty of science & Technology Humanities Commerce Vacancies for Non-Grant Courses / Programmes

दि. २४/०३/२०२४ ला लेखकता व The Indian Express या कुलकर्ता ज्योतिर अभिषेक ज्योतिरी.

President
Mahalle Patil Sanstha , Shirpur (Hore)
Tq. Deoli, Dist. Wardha 9421726642

#IndianIntelligent

The Indian EXPRESS
JOURNALISM OF COURAGE

MANAPPURAM HOME FINANCE LIMITED
FORMERLY MANAPPURAM HOME FINANCE PVT LTD
CIN : U65923K12010PIC039179

Regd Office : IV/470A (OLD) W/638A (NEW) Manappuram House Valapad Thrissur, Kerala 680567
Corp Office : Manappuram Home Finance Limited, Third Floor, Unit No. 301 to 315, A Wing, 'Kanakia Wall Street', Andheri-Kurla Road, Andheri East, Mumbai 400093, Maharashtra. Phone No.: 022-66211000, Website : www.manappuramhomefin.com

POSSESSION NOTICE (For Immovable Property)

Whereas, the undersigned being the authorised officer of Manappuram Home Finance Ltd ("MAHOFIN") under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest ("Act"), 2002 (54 of 2002) and in exercise of powers conferred under section 13(12) read with rule 9 of the security interest (Enforcement) Rules, 2002 issued a Demand Notice calling upon the borrowers and co-borrowers to repay the amount mentioned in the notice and Interest thereon within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken Symbolic possession of the property described herein below in exercise of powers conferred on him/her under section 13(4) of the said "Act" read with rule 9 of the said rules. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Manappuram Home Finance Ltd as mentioned below for each of the respective properties:

Sr. No.	Name Of The Borrower/ Co-Borrower/ Lan/Branch	Description Of Secured Asset In Respect Of Which Interest Has Been Created	Date of Demand Notice sent & Outstanding Amount	Date of possession
1	Kanta Raju Jambhulkar Raju Jondhru Jambhulkar Harshal Raju Jambhulkar /MHL0060008327/ Nagpur	P. H. No. 2, S.Y. No. 257/2/11, Plot No. 22, House No. 618, House No. 395, At - Parsodi, Tah Bhandara, Dist - Bhandara, Near Hanuman Mandir, Bhandara, P.O. Thana Petrol Pump, Bhandara, Maharashtra, Pin: 441906	19-12-2023 & Rs. 3,18,944/-	04-03-2024
2	Maya Bhimraj Bhure Bhimraj Tulisriam Bhure Tulshiram Dhanlal Bhure /MHL00600000784/ Nagpur	Mouza Rengepar Panjara Malmatta No. 247, Tah Tumsar, Dist Bhandara, Near Vitthal Rukhmai Mandir, Tumsar, P.O. Mohgaon Khadan, Bhandara, Maharashtra, Pin: 441915	19-12-2023 & Rs. 2,57,577/-	04-03-2024

sd/-
Authorised Officer
Manappuram Home Finance Ltd

Date: 9th March 2024
Place: MAHARASHTRA

SHRIRAM FINANCE LIMITED
CIN No-L65191TN1979PLC007874
Reg.Off. Shri Tower, Plot No.14A, South Phase, Industrial Estate, Guindy,Chennai-600032
Admn.Off: 6th Floor (Level2), Building No.Q2, AurumQParc, Gen4/1, TTC, Thane
Belapur Road, Ghansoli, Navi Mumbai-400710

GOLD LOAN AUCTION NOTICE

The below mentioned borrowers have been issued notices to pay their outstanding amounts towards the Loan against Gold Ornaments ("Facility") availed by them from Shriram Finance Ltd (SFL). Since the borrowers have failed to repay their dues under the facility, we will be conducting an auction of the Pledged Gold Ornaments on 19/03/2024 (date of auction) In the event any surplus amount is realised from this auction, the same will be refunded to the concerned borrower and if there is a deficit post the auction, the balance amount shall be recovered from the borrower through appropriate Legal Proceedings. SFL has the authority to remove any of the following accounts from the auction without prior intimation. Further SFL reserves the right to change the Auction Date without any prior notice, in the event of force majeure.

Location : Amravati Branch

Loan A/c Number	Borrower Name	Loan A/c Number	Borrower Name
CDPRVPJ2303240013	BISMILLAH KHAN MAHEBUBKHAN	AMRAVPJ2305150007	SAIDABIYUNUS KHA
AMRAVPJ2306300009	SHALINI PRAFULL WADATKAR	CDWRDPJ2305250004	RAKESH RAMESHWARJI KHANDELWAL
AMRAVPJ2306800009	RAHUL CHANDRAKANT MORE	CDWRDPJ2307080002	UMESH UTTAMRAOJI PANCHBHAI
CDWRDPJ2305260003	RAKESH RAMESHWARJI KHANDELWAL	CDPRVPJ2308250008	PRAVIN SHRIKRUSHNAINGLE
CDWRDPJ2304030006	PANKAJ DNYANESHWARRAO LAKHE	CDWRDPJ2305270004	RAKESH RAMESHWARJI KHANDELWAL
CDPRVPJ2308900009	SHAIKH WASIM	AMRAVPJ2306130006	DIPANKAR NAMDEORAO GAWAI
CDPRVPJ2304010005	NILESH RAMPRASAD PEDELE	AMRAVPJ2306300012	SANJAY RAMESHWAR CHAVHAN
CDRARJP2309040005	RAM ONKARRAO MANOHAR	CDWRDPJ2305300004	RAKESH RAMESHWARJI KHANDELWAL
AMRAVPJ2305310006	SWAPNIL BHAGVANSING TAWAR	AMRAVPJ2307150010	ASHISH RAMDAS GABHANE
AMRAVPJ2307150009	ASHISH RAMDAS GABHANE	CDPRVPJ2307270005	DEEPAK SHANKARRAO PAWADE
TAMRAPJ2309250007	PRAVIN BABARAO CHAUDHARI	AMRAVPJ2306220004	SWAPNIL BHAGVANSING TAWAR
CDWRDPJ2306160008	UMESH UTTAMRAOJI PANCHBHAI	AMRAVPJ2306290004	SANJAY RAMESHWAR CHAVHAN

The above Gold Ornaments Auction will be held at the following address: Shriram Finance Ltd,
1st Floor Chandak Tower, Opposite Government Girls Highschool, Camp road Amravati - 446602
Tel/Mob No - 9967200572. Auction Time: 11.00 AM.

Location : Khamgaon Branch

Loan A/c Number	Borrower Name	Loan A/c Number	Borrower Name
CDKHMPJ2306230018	VIJAY MANILAL GUJARATHI	CDKHMPJ2306200004	VIJAY MANILAL GUJARATHI
CDKHMPJ2309060008	BHAGYASHRI MANOHAR JADHAO	CDKHMPJ2305020001	VIJAY MANILAL GUJARATHI
CDKHMPJ2308250004	SHAIKH IMRAN SHAIKH RASHEED		

The above Gold Ornaments Auction will be held at the following address: Shriram Finance Ltd,
2nd Floor, Ghule Tower, In Front Of Panchayat Samiti, Nandura Road,Khangaon - 444303
Tel/Mob no - 9967200572. Auction Time: 11.00 AM.

Location : Chandrapur Branch

Loan A/c Number	Borrower Name	Loan A/c Number	Borrower Name
CDRJCPJ2303230005	ALISBAASIF SHEIKH	TBALRPJ2305260002	RAVIKUMAR DURGADAS BOGAWAR
CDRJCPJ2308250009	ASHISH VISHVATHALAM	CDBRAPJ2304010003	VYOMESH SATRAM MOTWANI
CDRJCPJ2303170009	RUPESH SAINATH KORDE	CDRJCPJ2306050008	AKASHANAND MAROTI GONGALE
CDWCRPJ2305190006	NANDKISHOR NAMDEO KHIRATKAR	CDRJCPJ2306160001	VEERU RAVINDRAKUMAR BONTALA

The above Gold Ornaments Auction will be held at the following address: Shriram Finance Ltd,
Kamla Neharu Complex, 2nd Floor, Kasturba Road, Near Azad Garden, front of Jubli School, Chandrapur - 442401. Tel No: 9967200572. - Auction Time: 11.00 AM.

Location : Gondia Branch

Loan A/c Number	Borrower Name	Loan A/c Number	Borrower Name
CDGONPJ2304270006	JITENDRARASHTRAPATI NAGPURE	CDGONPJ2307290003	SHUBHAM RAMESHWAR HARINKHEDE
CDGONPJ2307310007	NITIN ASHOK BORKAR	CDGONPJ2306210012	RAKESH DEVILAL LADEKAR
CDGONPJ2307290004	SHUBHAM RAMESHWAR HARINKHEDE	CDGONPJ2307190008	JAMILABI JAUJE GULAM MUSTAFA SAIYYAD
CDGONPJ2306300014	SHUBHAM RAMESHWAR HARINKHEDE	CDGONPJ2306280009	LILADHAR SOVINDABISEN

The above Gold Ornaments Auction will be held at the following address: Shriram Finance Ltd,
Near Gandhi Pratima Above Rk Bazar 1st Floor Gondia-411601 Tel/Mob No - 9967200572. Auction Time: 11.00 AM.

Please note if the auction does not get completed on the same day due to time limit or if auction is cancelled, then the auction would be held on the subsequent working day at Shriram Finance Ltd, 4A, North Bazar Road, Dharampeth Extension, Gokulpeth, Nagpur - 440010, Tel/Mob No - 7208415195/9967200572. - Auction Time: 11.00 AM, on the same Terms and Conditions.

If the Customer is deceased, all the conditions pertaining to auction will be applicable to his / her legal heir(s).

For Further information, Terms and Conditions and for getting registered to participate in the auction, interested buyers may contact Mr.Mahesh Gaikwad (7208415195)

sd/-
Shriram Automall India Limited
Board Approved Auctioneer

Date: 08/03/2024
for Shriram Finance Ltd

E-AUCTION SALE NOTICE

EDELWEISS ASSET RECONSTRUCTION COMPANY LTD.
CIN: U67100MH2007PLC174759

Retail Central & Regd. Office: Edelweiss House, Off CST Road, Kalina, Mumbai 400098

E-AUCTION SALE NOTICE FOR SALE OF IMMOVABLE SECURED ASSETS UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 READ WITH PROVISO TO RULE 8 (6) & 9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 ("RULES")

That Piramal Capital & Housing Finance Limited (hereinafter referred as Original Lender/ PCHFL) has assigned the financial assets to Edelweiss Asset Reconstruction Company Limited on its own /acting in its capacity as trustee of EARC TRUST SC 477 (hereinafter referred as "EARC") pursuant to the Assignment Agreement dated 30.09.2022 under Sec.5 of SARFAESI Act, 2002. EARC has stepped into the shoes of the PCHFL and all the rights, title and interests of PCHFL with respect to the financial assets along with underlying security interests, guarantees, pledges have vested in EARC in respect of the financial assistance availed by the Borrower(s) and EARC exercises all its rights as the secured creditor.

Notice of 15 days is hereby given to the public in general and in particular to the Borrower(s) and Guarantor (s) that the below described immovable secured assets mortgaged in favor of the Secured Creditor, the possession of which has been taken by the Authorised Officer (AO) will be sold on "As is where is", "As is what is", and "Whatever there is" basis, for recovery of the amounts mentioned herein below due to EARC together with further interest and other expenses/costs thereon deducted for any money received by EARC from Borrower(s) and Guarantor(s). The Reserve Price and the Earnest Money Deposit are mentioned below for the property.

Sl. No	Loan Account Number	Name of Borrower / Co-Borrower/ Guarantor	Trust name	Name of Bank & Branch and IFSC Code	Total Outstanding Dues INR as on -07-03-2024	Reserve Price INR	Earnest Money Deposit (EMD) INR	Date and Time of Auction	Type of Possession
1	0210000 9287 [PCHFL]	1. Sumit Jaikumar Daryanani (Borrower) 2.Deepa J Daryanani(Co-Borrower)	EARC-TRUST-SC-477	ICICI Bank Ltd., Nariman Point; 000405132521; IFSC ICIC0000004	₹ 24,39,431.59	₹ 16,00,000.00	₹ 1,60,000.00	26-03-2024 11.30 A.M	Physical

PROPERTY DESCRIPTION: All That Part And Parcel Of The Property Bearing Plot No-698, Admeasuring 54sq.Mtrs.Kh No-33, Ward No-57, Indora Housing Accommodation Scheme Of Nit, Sheet No.275/15, 266/22, City Survey No. 61, Municipal Corporation House No.4112/698, Ahuja Nagar, Indora Layout, Bhim Sq Mz Indora, Nagpur, Maharashtra-440014. **East:** Road, **West:** Plot No.703, **North:** Plot No.697, **South:** Plot No.699.

Important Information regarding Auction Process:

1 All Demand Drafts (DD) shall be drawn in favor of Trust name as mentioned above and payable at Mumbai.	Received 1 day prior to the date of auction
2 Last Date of Submission of EMD	1st Floor, Edelweiss House, off CST Road, Kalina, Mumbai-400098
3 Place for Submission of Bids	E-Auction (https://auction.edelweissarc.in)
4 Place of Auction (Web Site for Auction)	Toll free Number: 1800 266 6540
5 Contact details	As per prior appointment
6 Date & Time of Inspection of the Property	

For detailed terms and conditions of the sale, please refer to the link provided in EARC's website i.e. <https://auction.edelweissarc.in>
Place: Nagpur
Date: 07.03.2024
For Edelweiss Asset Reconstruction Company Limited

Edelweiss
Asset Reconstruction

SHRIRAM FINANCE LIMITED
CIN No-L65191TN1979PLC007874
Reg.Off. Shri Tower, Plot No.14A, South Phase, Industrial Estate, Guindy,Chennai-600032
Admn.Off: 6th Floor (Level2), Building No.Q2, AurumQParc, Gen4/1, TTC, Thane
Belapur Road, Ghansoli, Navi Mumbai-400710

GOLD LOAN AUCTION NOTICE

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Location : Akola Branch

Loan A/c Number	Borrower Name	Loan A/c Number	Borrower Name
AKOLBPJ2308230008	SANJAY NARAYAN CHINEY	AKOLBPJ2307050004	NANDKISHOR RAMESH MORE
AKOLBPJ2308230007	SANJAY NARAYAN CHINEY	AKOLBPJ2306100001	BANU BHIMRAO KAJILE
AKOLBPJ2308280002	SANJAY NARAYAN CHINEY	AKOLBPJ2308280003	SANJAY NARAYAN CHINEY

The above Gold Ornaments Auction will be held at the following address: Shriram Finance Ltd,
1st Floor Yamuna Tarang Commercial Complex, Near. Radha Krishna Theater, Murtizapur Road, Akola - 444004. Tel/Mob No - 9967200572. Auction Time: 11.00 AM.

Location : Bhandara Branch

Loan A/c Number	Borrower Name	Loan A/c Number	Borrower Name
CDBNHPJ2307190007	JITENDRA RANBHID MESHARAM	CDBNHPJ2307190004	JITENDRA RANBHID MESHARAM
CDBNHPJ2307250008	PRATHAM RAMESHWAR KANOUJE	CDBNHPJ2307240014	JITENDRA RANBHID MESHARAM

The above Gold Ornaments Auction will be held at the following address: Shriram Finance Ltd,
Shri Rahangdale Building, Rajgopalchhari Ward, Near Punjab National Bank, Bhandara - 441 904
Tel No: 9967200572. - Auction Time: 11.00 AM

Location : Wardha Branch

Loan A/c Number	Borrower Name	Loan A/c Number	Borrower Name
WRDHAPJ2303090002	VAIBHAV RATNAKAR GHADE	WRDHAPJ2308240014	SHAILESH MAHESHRAO KHANDARE
CDHWDPJ2307220002	UMESH NARESHRAO SHINGOTE	WRDHAPJ2303130017	YOGESH DIPAKRAO NAKHATE
WRDHAPJ2307050022	SHEKHAR ANURAO MARJIVE	CDHWDPJ2307310001	SANDIP RAMESHRAO GOMASE
WRDHAPJ2308160012	CHANDRAKANT BHARAT KAMBALE	WRDHAPJ2308190008	AJAY RANGHOBJI MADAVI
WRDHAPJ2306210008	DILIP MANIKRAO VAIDYA	WRDHAPJ2307100013	NANDKISHOR ANKUSH GANVEER
WRDHAPJ2307080025	PIYUSH RAJESH PARTEKI	WRDHAPJ2306190022	RAJUBHAU MADHUKARRAOJI NEHARE
WRDHAPJ2307030027	KRUNAL KISNABANKAR	WRDHAPJ2308070014	NILESH SURESH ONKAR
WRDHAPJ2306090017	CHANDRASHEKHAR DAMODHARRAO SELVAT	WRDHAPJ2309260008	SHUBHAM DEVIDAS PATIL
WRDHAPJ2306090002	ANIKET MUKUNDRAO GOLE	WRDHAPJ2309250008	SIRAJ ABDUL RAFIK SHEIKH

जेवणानंतर गोड खाणे गंभीर आजाराला निमंत्रण



वाढण्याचा धोका असतो. साखर आणि मिठाईच्या अतिसेवनाने रक्तातील साखरेची पातळी वाढते. यामुळे मधुमेहाचा धोका वाढतो. गोड खाण्याच्या सवयीमुळे टाइप-२ मधुमेह होऊ शकतो. तसेच वजन वाढण्याची

जास्त शक्यता असते. मिठाईमध्ये जास्त प्रमाणात कॅल्शियम असतात. अशा स्थितीत लठ्ठपणा येऊ शकतो आणि तुमचे वजन वाढू शकते.

गोड खाल्ल्याने पचनसंस्थेला त्रास होऊ शकतो. रात्रीच्या जेवणानंतर मिठाई खाल्ल्याने सूज येणे, गॅस आणि अपचन यांसारख्या समस्या उद्भवू शकतात. याचा परिणाम हा झोपेवरही होतो. तसेच मिठाई खाल्ल्याने दात खराब होतात.

रात्री गोड खाल्ल्यानंतर झोपल्यास तोंडात हानिकारक बॅक्टेरिया वाढू लागतात. हे दातांचे इन्मल नष्ट करण्याचे काम करतात. त्यामुळे रात्री मिठाई किंवा गोड खाण्याची सवय चांगली नाही.

लोकसत्ता विशेष प्रतिनिधी

नागपूर : पंतप्रधान असलेले नरेंद्र मोदी हे अदानी आणि अंबानी या दोन उद्योगकांच्या सेवेत दिसतात, अशी टीका भारतीय कम्युनिस्ट पक्षाचे राष्ट्रीय सचिव भालचंद्र कान्गो यांनी केली.

परवाना भवन ऑडिटोरियममध्ये

शनिवारी ज्येष्ठ कामगार नेते मोहनदास नायडू यांचा नागरी सत्कार करण्यात आला. यावेळी कान्गो बोलत होते. याप्रसंगी मंचावर अॅल इंडिया ट्रेड युनियन काँग्रेसचे राष्ट्रीय सचिव मोहन शर्मा, माजी केंद्रीय मंत्री विलास मुत्तेमवार, सतीश चतुर्वेदी, नितीन राऊत, अनिल देशमुख, ज्येष्ठ समाजसेविका लिलाताई

● भालचंद्र कान्गो यांची टीका
● मोहनदास नायडू यांचा सत्कार
चितले उपस्थित होत्या. कान्गो पुढे म्हणाले, देश कठीण स्थितीतून जात आहे. मोदी सरकारने प्रथम नोटबंदीचा निर्णय घेतला. यावेळी सर्वसामान्य मजूर- नागरिक ५०० रुपयांची एक नोट बदलण्यासाठी

बँकांच्या रांगेत लागले होते. यावेळी १५३ लोकांचा मृत्यू झाला. परंतु त्यांच्याबद्दल एक शब्दही पंतप्रधानांनी काढला नाही. आता अदानी- अंबानी या उद्योगपतींनी प्रचंड कमाई केली. ते जगातील पहिल्या दहा श्रीमंतांच्या यादीत आले. या दोघांची प्रगती बघता मोदी फक्त या दोघांच्या सेवेसाठी काम

करत असल्याचे दिसते. मोहनदास नायडू यांनी कष्टकरी, सर्वसामान्यांसाठी आयुष्यभर आंदोलन व संघर्ष केला. त्यांच्या कामाची दखल घेत देशाला वाचवण्यासाठी सगळ्यांनी एकत्र यावे व इंडिया आघाडीसाठी काम करावे, असेही कान्गो म्हणाले. संचालन अरुण वणकर यांनी केले.

बुलेट मिरवणूक आज

लोकसत्ता प्रतिनिधी

नागपूर : महा-चाय प्रस्तुत निर्मल परिवार व ह्युमनिटी सोशल फाऊंडेशनतर्फे जागतिक महिला दिनानिमित्त उद्या रविवारी महिलांच्या बुलेट मिरवणुकीचे आयोजन करण्यात आले आहे. या मिरवणुकीत पारंपरिक महाराष्ट्रीय वेशभूषेत १५० पेक्षा जास्त महिला बुलेटस्वार सहभागी होणार आहेत.

टोंबरे बाई म्हणून समाज माध्यमांवर प्रसिद्ध असलेल्या नेहा टोंबरे प्रमुख अतिथी म्हणून उपस्थित राहतील. रविवारी दुपारी ४ वाजता अजनी पोलीस मैदान येथून मिरवणुकीला सुरुवात होईल. मेडिकल चौक, वैद्यनाथ चौक, जगनाडे चौक, नंदनवन मेन रोड, तिरंगा चौक, गजानन चौक, सक्करदरा, छोटा ताजबाग, अयोध्या नगर, तुकडोजी चौक असे मार्गक्रमण करीत अजनी पोलीस मैदान येथे समारोप होईल.

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संबंधित तपशील	
1. कॉर्पोरेट वेबसाईटचे नाव तसेच PAN/ CIN / LLP क्र.	नागपूर अलॉईज प्रायव्हेट लिमिटेड CIN: U51101MH2011PTC223836
2. नोंदणीकृत कार्यालयाचा पत्ता	फ्लॉट क्र. 004, मा ब्लेकबेरी अर्बुमेट, पाटीदार पवन जवळ, वेणु कॉलनी, नागपूर- 440 008.
3. वेबसाईटचा यूआरएल	कॉर्पोरेट कॉन्टॅक्टची वेबसाईट नाही
4. बहुरीक स्थिर मत्ता जेथे स्थित आहेत त्या ठिकाणाचे नक्शे	क्र. 41, अमोली गाव, मौजा महालागाव, के. जॉन पब्लिक स्कूल समोर, ता. कामठी, नागपूर-441202.
5. मुख्य उत्पादने/ सेवांची क्षमता	अंतिम निराकरण व्यवसायिकांना cirp.napl@outlook.com येथे विनंती करून मागविता येईल
6. मागील आर्थिक वर्षात विक्री करणाऱ्या अलेल्या मुख्य उत्पादने/ सेवांचे प्रमाण व मूल्य	2022-23 या आर्थिक वर्षात निरंक.
7. कर्मचारी / कामगारांची संख्या	आरपी के डे उल्लेख्य माहितीनुसार कंपनीमध्ये पगारवार रक्कम एकही कर्मचारी नाही.
8. दोन वर्षांची शेवटची उल्लेख्य असलेली वित्तीय विवरणे (अनुसूचीसह), वेबसाईटच्या याद्या, पुढील प्रक्रियासाठी संबंधित दिनांकांसह अधिक तपशील येथे उपलब्ध आहे	अंतिम निराकरण व्यवसायिकांना येथे विनंती पाठवून प्राप्त करता येईल cirp.napl@outlook.com
9. सीईओ अर्बुमेट 25(2)(ए) अंतर्गत उद्योग अर्जासाठी अर्जा येथे उपलब्ध आहेत	अंतिम निराकरण व्यवसायिकांना येथे विनंती पाठवून प्राप्त करता येईल cirp.napl@outlook.com
10. स्वास्थ्य अभिव्यक्ती स्वीकारण्याचे शेवटचे दिनांक	24/03/2024
11. संभाव्य उद्योग अर्जासाठी इंग्रामी यादी जारी करण्याचा शेवटचा दिनांक	03/04/2024
12. इंग्रामी यादीसहिलेले अर्जा सादर करण्याचा सादर करण्याचा शेवटचा दिनांक	08/04/2024
13. संभाव्य निराकरण अर्जासाठी अंतिम यादी जारी करण्याचा दिनांक	18/04/2024
14. संभाव्य निराकरण अर्जासाठी माहिती मेमोरेंडम, मूल्यांकन मॉड्युल आणि निराकरण योजनेसाठी विनंती जारी करण्याचा दिनांक	23/04/2024
15. निराकरण योजना सादर करण्यासाठी शेवटचा दिनांक	23/05/2024
16. स्वास्थ्य अभिव्यक्ती सादर करण्यासाठी प्रक्रिया ईमेल आयडी	cirp.napl@outlook.com

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दिनांक व स्थान: नागपूर 09/03/2024

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S. N.	Tender NO (Rfx No) / Description / Estimated Cost in Rs.
1	3000046395 / Annual contract for Operation & Maintenance of 150 Kg/hr. Cap. Chlorination plant for NDCT ponds and 10 Kg / hr. Cap. Chlorination plant for potable water along with Chemical Treatment of NDCT cooling water system of Unit # 8 & 9 at 2 X 500MW, CSTPS, Chandrapur for 2 years / Rs.8298255.08
2	3000046388 (Refloated) / Supply of conveyor belt safety switches i.e. pull cord, zero speed switch, proximity sensors, belt sway for CHP-D, Unit-8 & 9, CSTPS, Chandrapur / Rs.722942/-
3	3000046451 (Refloated) / Repair of High Pressure control valves, Safety valves and actuators during overhauls & as and when required at Unit-8 & 9 (2 X 500 MW), CSTPS, Chandrapur / Rs.430432/-
4	3000046461 (Refloated) / Procurement of fluid coupling complete for clinker grinders in AHP 210 MW at CSTPS, Chandrapur / Rs.277800/-
5	3000046406 / Work of Maintenance of Air Coolers at CSTPS, Chandrapur / Rs.2406986.95
6	3000046456 / Procurement & Installation of Air Conditioners for CSTPS, Chandrapur / Rs.1580720.60
7	3000046594 / Work of Design engineering, supply, and installation of Modular transfer chute for smooth flow & center feeding of coal from inlet chute of crusher-101 to inlet chute of Conveyor 105A/B including provision of actuator & flap gate, using sintered silicon Carbide plate in CHP, Unit 8&9, CSTPS, Chandrapur / Rs.7475000/-
8	3000046559 / Work of annual maintenance and service contract of static and in motion Weighbridges at CHP, CSTPS for 2 years / Rs.3983178.28
9	3000046542 / Work of replacement of eroded Sludge Disposal & filter water MSERW pipe line from SDP to AHP of Unit-5, 6 & 7 at ODP-II, CSTPS, Chandrapur on as and when required basis / Rs.1853283/-
10	3000046510 / Annual contract for fixing expansion bolts, strengthening and special repairs to various structures and machine foundations in CHP area as and when required at CSTPS, Chandrapur / Rs.2451610/-

Above floated tender published in MAHAGENCO online Portal. For the detailed Tender document, interested bidders should visit SRM Website <https://eprocurement.mahagenco.in> for (Sr.No.01 to 10) For any query Contact No.8554991818.

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CSTPS, CHANDRAPUR

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● शासकीय वैद्यकीय महाविद्यालय आणि रुग्णालय नर्सिंग मध्ये ५ हजार १८२ पदे भरती प्रक्रिया पूर्ण.
● 'मुख्यमंत्री माझी शाळा सुंदर शाळा' अभियानात एक लाखांहून अधिक शाळांमधील दोन कोटी विद्यार्थ्यांचा सहभाग. अभियानातील तीन उपक्रमांची दखल घेऊन 'गिनीज बुक ऑफ वर्ल्ड रेकॉर्ड' मध्ये नोंद.
● स्थानिक स्वराज्य संस्थांच्या शाळा आदर्श शाळा म्हणून विकसित करणार. मोठ्या बांधकामांसाठी निधी.
● नामांकित शिक्षण संस्थांना विशेष अनुदान देण्यासाठी २०२३-२४ या वर्षात ५०० कोटीचा निधी.
● मुंबईत भारतरत्न लता दीनानाथ मंगेशकर अंतरराष्ट्रीय संगीत महाविद्यालय सुरु.
● शासनमान्य सार्वजनिक ग्रंथालयाच्या अनुदानात ६० टक्के वाढ.
● सर जे.जे. कला आणि वास्तुशास्त्र महाविद्यालयाला अभिमत विद्यापीठाचा दर्जा.
● अमरावती जिल्ह्यातील रिड्दूर येथे मराठी भाषा विद्यापीठ स्थापन करण्याचा निर्णय.
● राज्यात जळगांव, लातूर, बारामती, मिरज, नंदुरबार व गोंदिया येथील शासकीय वैद्यकीय महाविद्यालयांशी संलग्न प्रत्येकी १०० विद्यार्थी प्रवेश क्षमतेचे शासकीय परिचर्या (नर्सिंग) महाविद्यालय सुरु करण्याचा निर्णय.

● शासकीय तसेच स्थानिक स्वराज्य संस्थांच्या शाळांमधील इ. पहिली ते आठवीतील सर्व विद्यार्थ्यांना शासनमार्फत एकसमान दोन गणवेश, एक जोडी बूट व दोन जोडी पायमोजे यांचा लाभ.
● उच्च प्राथमिक व माध्यमिक शाळा शिष्यवृत्ती परीक्षा योजनेतील शिष्यवृत्तीच्या रकमेमध्ये भरवी वाढ.
● पुस्तकांमध्ये सरावासाठी कोरी पाने देऊन विद्यार्थ्यांच्या पाठीवरील दमराचे ओझे कमी.
● प्रधानमंत्री पोषण शक्ती निर्माण योजनेअंतर्गत विद्यार्थ्यांच्या पोषण आहारात अंडी आणि केळीचा समावेश. तृणधान्यांबाबतही जागरूकता निर्माण करणार.
● अभिमत विद्यापीठातील विद्यार्थ्यांना शैक्षणिक शुल्क शिष्यवृत्ती योजना लागू.
● तृतीयपंथी विद्यार्थ्यांना उच्च व तंत्र शिक्षण विभागाच्या अधिपत्याखालील अभ्यासक्रमासाठी शैक्षणिक शुल्क माफीचा निर्णय.

● 'पवित्र प्रणाली'द्वारे शिक्षक पद भरतीस सुरुवात.
● त्रुटीपूर्वता केलेल्या शाळांना अनुदानाचा पुढील टप्पा देण्याचा निर्णय. सुमारे ११६० कोटी रुपये इतका वार्षिक खर्च अपेक्षित.
● प्राथमिक व उच्च प्राथमिक वर्गातील शिक्षण सेवकांना सहा ऐवजी १६ हजार रुपये, माध्यमिकसाठी आठ ऐवजी १८ हजार रुपये तर उच्च माध्यमिकसाठी नऊ ऐवजी २० हजार रुपये सुधारित भरघोस मानधन.
● अर्धवर्षीय ग्रंथपालांचे उन्नयन करून ग्रंथपालांना १४ हजार रुपये, प्रयोगशाळा सहायकांना १२ हजार रुपये तर कनिष्ठ लिपिकांना १० हजार रुपये सुधारित मानधन.

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